<u>Declaration of Assets and Liabilities</u> 2022

I, RANJAN KR LALAN, son/daughter/wife of Shri Rajendra Prasad Bhagat,

aged.......48...... years, belonging to Bihar Vidhan sabha service

and presently working as Office Attendant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself,

my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S) Sweety Kri	Dependan t-1 Sujal kr (Son)	Dependan t- 2 Sujay kr (Son)	Dependa n t-3 Rajendra pd Bhagat (Father)
1	(i)	Cash	Rs-11000/-	16000/-	NIL	NIL	4000/-
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Branch F.D: 181106/- F.D: 74630/- F.D: 18984/- Uco Bank F.D: 48108/- SBI Saving Acct. Rs 60000/-	Post Offfice Saving Acct. Rs: 50000/-	IVIL	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		NIL	Lic P. No. 519387233 Premium- 5206/Yearly	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	Motor Cycle- Honda Dream Yuga No: BR01CD2027	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	Gold: 50 gm of Rs: 250000/- Silver: 250gm of Rs: 17500/-	Gold: 10gm of Rs: 50000/-	Gold: 10gm of Rs: 50000/-	NIL
	(vii)	Other assets, such as values of claims / interests	Home Appliences of Rs: 50000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the

## L. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s)	NIL	NIL	NIL	NIL*	6 Acre
	- Survey number(s) - Extent (Total measurement) -Current market value					Ancestra
(ii)	Non-Agricultural Land - Location(s)	NIL	NIL	NIL	NIL	NIL
	- Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	NIL	NIL	NIL	NIL	NIL
	- Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	10 Decimal Ancestral
(v)	Others (such as interest in property)	NIL -	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	·NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	· William William Care Care	E. E. o. Transcript Rollings of Soc.	· Anna San
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL ′
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR 2021-22 PAN NO AGUPL1279Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL .
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## M. Personal Detail

Place:

**PATNA** 

Date: 10-02-2021

GPF/CPF/PRAN No.	:-	PTS/BLA-1193			
Gender	:-	M (M/F)			
Date of Birth	<b>:</b>	0 5 1 0 1 9 7 3 (DD/MM/YYYY			
Class/Group	:-	C (A/B/C)			
Cadre	•	Bihar Legislative Assembly Services			
		(Full Name e.g. B.A.SBihar Administrative Service,			
		B.S.S Bihar Secretariat Service etc.)			
Home District	:-	BHAGALPUR			
I hereby dec knowledge and bel		that the above details are true to the best of my			

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Office Attendant

Signature ZUA GONIZ GOAT

Name of Employee: RANJAN KUMAR LALAN

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format

Designation: